

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE PARTIES: M/s. Muthukumar Balasubramanian alias
Mr. Muthu Balasubramanian Kumar
V/s.
M/s. Fortuna Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Prakash K. Pandya	Practising Company Secretary for all Respondents.	Pandya.
2.	Mr. Farhan Dubash & Mr. Rohanec Mophile	Advocate for Petitioner	Refid.

Order

CP No.66/397-398/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 10.4.2017 for withdrawal of the Company Petition.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)